



**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

O.A/350/1464/2019

Date of Order: 02.12.2019

**Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member**

Smt. Srabani Senapati, wife of late Subimal Senapati, aged about 36 years, working as GDSBPM, Jalabishwanathpur Branch Office, since officiating at Nabghara Branch office and present residing at Vill & P.O Banaharispur, P.S Panchla, Dist Howrah, Pin 711322.

--Applicant.

Versus

- 
1. Union of India, service through the Secretary, Ministry of Communication & Information Technology, New Delhi – 110001.
 2. The Chief Post Master General, West Bengal Circle, Yogayog Bhawan, Chittaranjan Avenue, Kolkata – 700012.
 3. The Sr. Superintendent of Post Offices, Howrah Division, Howrah, - 711101.
 4. Inspector of Posts, Howrah, 2nd Sub-Division, Fortgloster, Howrah – 711310.

--Respondents.

For The Applicant(s): Mr. P. C. Das, counsel

Mr. J. R. Das, counsel

Ms. T. Maity, counsel

For The Respondent(s): Mr. S. K. Ghosh, counsel

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for both the parties.

2. The applicant is aggrieved as her prayer for transfer to Nabghara Branch Office has been rejected on the ground that, at Nabghara Branch Office, level –II post does not exist.
3. However, at hearing, ld. counsel for the respondents produced a letter issued by the Sr. Superintendent of Post Office, Howrah, which reads as under:

"To

Smt. Srabani Senapati, BPM
 Jala Biswanathpur, B.O.
 Via- Panchla
 Howrah- 711322.

Memo. No. BO Extt./GDS Limited Transfer/Howrah Dn. Dated at Howrah -1,
 the 07.11.2019

Sub: Limited Transfer facility to GDS official – Case of Srabani Senapati –
 BPM, Jalabiswanathpur B.O in account with Panchla S.O to Nabgraha B.O
 in account with Panchla S.O.

Reference:- RO Memo No. – PMG(SB)/SFC/Transfer-12/2019 dated 01-11-2019

This is in continuation of this office letter of even no dated 03.09.2019.

In connection with above, this is to intimate that you can prefer application for transfer in any vacant post of BPM nearby Nabgraha B.O fulfilling the conditions of transfer.

(P. Halder)
 Sr. Supdt. of P.OS
 Howrah Dn. Howrah – 711101."

4. In view of the fact that the applicant has been permitted to pray for her transfer to nearby place against the vacant post of BPM nearby Nabgraha B.O, we feel it proper to dispose of the O.A by giving liberty to the applicant to prefer a suitable representation to the authorities making such prayer for her transfer within a period of 4 weeks from the date of receipt of a copy of this order. In the event such prayer is preferred, respondent authorities shall consider and dispose of the same within a period of 4 weeks granting appropriate posting in the light of the letter referred herein above.

5. Ld. counsel for the applicant asserts that the applicant officiating at Nabgraha as GDS BPM, which if being allowed, to be continued till the disposal of the representation.

6. The present O.A accordingly stands disposed of. No costs.

(Nandita Chatterjee)
 Member (A)

(Bidisha Banerjee)
 Member (J)

ss